

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3132  
ANSWERED ON:11.02.2014  
ILLEGAL SELLING OF COAL IN OPEN MARKET  
Singh Shri Yashvir

**Will the Minister of COAL be pleased to state:**

- (a) the details of complaints/representations received from Members of Parliament and general public regarding illegal selling of coal in open markets at higher rates from captive coal blocks by private companies including M/s JSPL during each of the last 3 years and the current year, company and State-wise ;
- (b) whether such practice has resulted in a loss to the Government exchequer;
- (c) if so, the details thereof during the said period, company-wise; and
- (d) the punitive action taken by the Government against the guilty companies including M/s JSPL in this regard, so far?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (d) The information is being collected and will be laid on the table of the House.